## **Declaration of Assets and Liabilities**

Year 2020-21

I, Niraj Mohan, son of Binay Mohan aged 27 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Personal Assistant, Secretary Cell, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

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Sr. No	Description	Self	Spouse Name (S)	Dependant- 1 Name Father's	Dependant- 2 Name Mother's	Dependant-3 Name
	- 40	NIRAJ MOHAN	SMRITI KUMARI	Name BINAY MOHAN	Name NILAM MOHAN	
(1)	Cash	5000/-	1000/-	2000/-	1000/-	Nil
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.ISalary A/C- Rs61,723/- S.B.I- P.P.F. A/C- Rs44,000/- B.O.I A/C- Rs30,000/-	Nil	Nil	Nil	Nil
(111)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	Nil
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Premium Policy- 826470182- Rs12,000/- Per Annum	Nil	Nil	Nil	Nil .
(V)	Motor Vehicles (details of make, etc.)	CB SHINE BS IV DRS-CBF125J TYPE-10 COLOUR-GREY, purchase for earlier savings DATE- 27/DEC/2018 PRICE-58,200/-	Nil	Nil	Nil	Nil
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(VI)	Jewellery (give details of weight and value)	Gold-75 gm. Jwellery Rs3,71,335 Brought As Istri Dhan	Nil	Nil	Nil
(VII)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	self	Spouse Name (s) SMRITI KUMARI	Dependant-1 Name BINAY MOHAN	Dependant-2 Name NILAM MOHAN	Dependant-3 Name
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil .	Nil	Nil
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(IV)	Houses/Apartments , etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(V)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

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(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 05.03.2020
(a)	(i) Loans from Banks	Nil	Nil
	(ii)Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed.	Nil	Nil
	Give also permanent Account Number (PAN)]	PAN No (DXJPM8427E)	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

## C. Personal Detail

GPF/CPF/PRAN	11	110134294406								
Gender	:-	M (M/F)								
Date of Birth :-		1 6 0 1 1 9 9 4					4	(DD/MM/YYYY)		
Class/Group	<b>:</b> -		С	(A/	/B/C)					
Cadre	:	ST	ENO	GRAP	HER	AND	PRIVA	ATE SI	ECRET	TARY
				e e.g. ar Sec					ative S	ervice,
Home District		PA	ATNA		7					

Signature NIXO Mohan
Name of Employee: NIRAJ MOHAN

Name of Employee: NIRAJ MOHAN Designation: PERSONAL ASSISTANT

Department: Bihar Legislative Assembly Secretariat,

Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4

size white paper with computer typed (single side) in prescribed format.

Place-Patna

Date:-08/02/2021

Nivaj Mohan